

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/4698/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipak Thakuria,  
Special Judge, Assam,  
Guwahati.

Dated the <sup>16</sup> 28 June, 2022.

Sub:- **Casual leave.**

Ref:- Your letter dtd. 28.06.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 28.06.2022**, has been granted. The District and Sessions Judge, Kamrup(M), Guwahati and in her absence the in-charge District and Sessions Judge, Kamrup(M), Guwahati would remain in charge of your Court and office during your absence.


Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-58/2001/4699-4700 /A, dated , 28-06-2022**  
Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.
2. ✓ The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**